

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3790
ANSWERED ON:13.12.2000
SAMADHI STHAL OF B. R. AMBEDKAR
RAMDAS ATHAWALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to the reply given to USQ No. 6847 on May 10, 2000 and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the information is likely to be laid on the Table of the House?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) Yes, sir

(b to d) Assurance in respect of Lok Sabha USQ No. 6847 on May, 10th ,2000 has beerimplemented and the Implementation Statement sent to the Lok Sabha Secretariat and Ministry of Parliamentary Affairs on 13.10.2000.